

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.218- IA/404(AHM)2024
ITEM No.219- IA/828(AHM)2024
in
CP(IB) 148 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Asis Logistic Ltd

.....Applicant

V/s

State Bank of India & Ors

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Shivam Dave, Adv.

Mr. Jaimin Dave, Advocate a/w Ms. Hirva Dave, Adv. in
IA 828 of 2024

For the Respondent

: Ms. M A Gogia, Adv.

For successful Purchaser : Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.

ORDER

IA/404(AHM)2024

List for further consideration on 12.08.2024.

IA/828(AHM)2024

Liquidator seeks time to file rejoinder.

List for further consideration on 12.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)